## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2927 ANSWERED ON:13.03.2015 ONE RANK ONE PENSION SCHEME

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## Will the Minister of DEFENCE be pleased to state:

- (a) whether the implementation of One Rank One Pension Scheme for the defence personnel has been delayed;
- (b) if so, the details and present status thereof along with the reasons for the delay;
- (c) the details of financial implications involved and the time by which the said scheme is likely to be implemented; and
- (d) the other steps being taken by the Government for removing disparities in pension of various ex-servicemen?

## **Answer**

## MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) to (d): The principle of One Rank One Pension for the Armed Forces has been accepted by the Government. The modalities for implementation have been discussed with various stakeholders and are presently under consideration of the Government. Financial implication could be calculated, once the modalities are finalized and approved by the Government.

Possible amendments to the pension policies are being examined with a view to reduce litigation for removing disparities in pension of various ex-servicemen.